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**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

D.B. Civil Writ Petition No. 19001/2018

Indrajeet Singh

----Petitioner

Versus

State Of Rajasthan

----Respondent

For Petitioner(s) : None present
For Respondent(s) : Mr. K.S.Rajpurohit, AAG through VC

**HON'BLE MR. JUSTICE SANGEET LODHA
HON'BLE MR. JUSTICE RAMESHWAR VYAS**

Order

04/01/2021

Learned Additional Advocate General submits that pursuant to the directions issued by this Court vide order dated 3.9.2020, a Committee was constituted which has made recommendations for increase of wages of the prisoners keeping in view the observations made by this Court. Learned counsel seeks two weeks' time to file compliance report.

Time prayed for is allowed.

List the matter on 18.1.2021, as prayed.

(RAMESHWAR VYAS),J

(SANGEET LODHA),J